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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:-Allocation of Departments amongst Law Officers in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO:2535 - LD (A) of 2019.
D A T E D: 02 - 04 - 2019.

In supersession of all previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court is ordered, as shown against each:-

S.NO.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Bashir Ahmad Dar, Senior Additional Advocate General	i. Home Department. ii. Estates Department. iii. Department of Law, Justice and Parliamentary Affairs. iv. Agriculture Production Department. v. Horticulture Department vi. Hospitality & Protocol Department vii. State Legal Services Authority.
2.	Nissar Hussain Shah, Senior Additional Advocate General	i. School Education Department. ii. Revenue Department iii. Haj and Auqaf Department. iv. Election Department.
3.	Javed Iqbal, Senior Additional Advocate General	i. General Administration Department. ii. Vigilance Organization (Anti- corruption Bureau). iii. IMPA
4.	Mushtaq Ahmad Chasoo, Additional Advocate General	i. PW (R&B) Department. ii. Tourism Department. iii. J&K Cable Car Corporation. iv. J&K Project Construction Corporation

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5.	Ms. Asifa Padroo, Additional Advocate General	i. Forest Department. ii. Housing and Urban Development Department. iii. Lakes and Water Ways Development Authority. iv. Architect Organization. v. Chief Town Planner.
6.	Showkat Hussain Naqashbandi, Additional Advocate General	i. Industries & Commerce Department. ii. Rural Development Department iii. Tribal Affairs Department. iv. SICOP
7.	Shah Aamir, Additional Advocate General	i. Health and Medical Education Department. ii. SKIMS. iii. Board of Professional Entrance Examination.
8.	Mir Suhail, Additional Advocate General	i. Labour and Employment Department. ii. Service Selection Board. iii. Department of Culture. iv. J&K Academy of Art, Culture & Languages.
9.	Irfan Andleeb, Deputy Advocate General	i. PHE, I&FC Department. ii. J&K State Power Development Corporation. iii. Handloom Development Corporation.
10.	Ms. Farah Bashir, Deputy Advocate General	i. Cooperative Department. ii. Fisheries Department iii. Sericulture
11.	Feroz Ahamd Sheikh, Deputy Advocate General	i. Social Welfare Department. ii. Department of Food, Civil Supplies and Consumer Affairs. iii. JAKFED
12.	Asif Maqbool, Government Advocate	i. Higher Education Department ii. Civil Aviation Department
13.	Hakeem Amaan Ali, Government Advocate	i. Power Development Department. ii. Transport Department. iii. J&K State Road Transport Corporation. iv. Economic Reconstruction Agency
14.	M. Uthman Gani, Government Advocate	i. Distaster Management Relief Rehabilitation &

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